

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO.3933  
TO BE ANSWERED ON 10.08.2016**

**Training Institutes**

**3933. SHRI M. CHANDRAKASI:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the objectives for appointing a committee under Ashwini Nachhappa to study the status of SAI Training Centres (STCs) in the country and its terms of references;**
- (b) the time by which report of the expert committee is expected to be submitted to the Government; and**
- (c) the steps taken/being taken to improve training facilities in STCs and for fair selection of candidates?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR  
YOUTH AFFAIRS AND SPORTS  
(SHRI VIJAY GOEL)**

**(a) In view of the tragic incident which occurred at the Sports Authority of India (SAI) Special Area Games (SAG) Water Sports centre at Alappuzha, Kerala on 06.05.2015 wherein 4 girl inmates attempted to commit suicide out of which one trainee subsequently died in the hospital, a committee of seven persons under the chairpersonship of Ms. Ashwini Nachhappa has been constituted by the Ministry of Youth Affairs and Sports (MYAS) to study the present status of SAI training centres and recommend measures to ensure that such incidents do not occur in future.**

## **Terms of reference for the committee:-**

**The committee should visit at least 1 or 2 centers in each region (North, South, East, West), study the issues involved and give recommendations on the following:**

**(i) Issues of athletes at the training centers and recommendations for resolving them, management of their stress levels, quality of food served, timely availability of dietary supplements, cleanliness, recreational facilities, athlete grievance redressal, anti-sexual harassment measures, overall security, systems, procedures, checks and balances, system of reporting and monitoring required to ensure holistic development and well being of athletes.**

**(ii) Any other recommendation which the committee deems fit.**

**(b) The committee has submitted its report on 16.12.2015.**

**(c) The recommendation of the Ashwini Nachappa Committee Report on SAI Training Centre Scheme is broadly on two aspects. It recommends step to be taken on long term basis and immediate steps to improve upon prevailing conditions of the SAI Training Centres. The following immediate steps have been taken by SAI to ensure proper habitable conditions and proper training environment in the centre:-**

- Each SAI Training Centre (STC) In-charge to ensure that all the coaches and the support staff are available in the daily morning assembly. Coaches to interact with the trainees and to get the feedback on the issues/ difficulties faced by the inmates on the previous day. The morning assembly to begin with a prayer and to end with National Anthem before the trainees go for their discipline-wise regular sports training.**
- The Centre-In-charge has been instructed to maintain a diary for each inmate with all necessary details of the trainees. There will be a daily roll call after the dinner in the respective boys and girls hostel where the hostel warden shall discuss with trainees issues concerning to their diet, training, competition, education and any other welfare activity. Warden shall ensure proper follow up through the In-charge, SAI Training Centre.**
- Provision has been made for regular counseling of trainees on issues concerning to their psychological well-being. Psychologist to visit SAI Training Centre on regular intervals for counseling.**

- **During free time/ leisure time in the Centre, trainees to be provided with recreation room, a reading room with newspaper, and sports magazines /journals.**
- **The inmate of STC Centre to be provided with the services of sports psychologists to deal with psychological issues.**
- **The service of a part time Medical Doctor to be ensured in each SAI Training Centres to meet the medical needs of the trainees.**
- **Yoga expert to be engaged for inmates for their holistic/ emotional well-being.**
- **The school going trainees will be provided with services of suitable tuition masters to help them in academic matters.**
- **Each STCs to have full time security personnel for the purposes of watch and ward.**
- **Full time Lady Hostel Wardens to be arranged in each STC for the welfare of the inmates.**
- **The parent, coach, trainee meeting to be held on regular basis.**
- **24x7 helpline / telephone facility to be arranged in each training centre for the inmates.**

**In order to strengthen the ongoing Schemes of SAI the following steps have also been taken:-**

- 1) The Annual Maintenance Grant which included provision of repairs/renovation of the infrastructure as well as procurement of sports equipment (Consumable & non-Consumable) has been delinked now with a separate provision of Operation and Maintenance Grant of the centre and Grant for procurement of consumable or non-consumable items for running the scheme. These provisions have become effective from 1.7.2016.**
- 2) To provide balance diets with wholesome nutrients to the scheme inmates, the existing boarding charges of SAI Training Centre Scheme has been enhanced suitably and have become effective from 1.7.2016.**
- 3) SAI sanctioned a special grant of Rs.25.00 lacs to SAI Regional Centres to carry out immediate civil & electrical repairs in those STCs which warranted the most.**

**To ensure proper selection of sports person in various age groups in SAI Schemes including SAI Training Centre Schemes, SAI constituted a committee of experts to examine the existing selection criteria and recommend the induction, retention and weeding out of Sports person in SAI Schemes. Review of Selection Criteria Committee under**

**Chairmanship of Dr. G Kishore, Principal LNCPE Thiruvananthapuram has recommended the fresh mode of selection of sports person for SAI Schemes to ensure fair selection of prospective sports potential in SAI Schemes.**

**Based on the recommendation of the committee, SAI approved the fresh selection criteria of each of SAI Schemes and accordingly the induction of Sports person in SAI Schemes as per the revised criteria has been implemented from academic session 2016-17 onwards.**

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